

(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/562/(IB)/2017
NAME OF THE PETITIONER(S) : SHARP SHOOTERS
NAME OF THE RESPONDENT(S) : BARATH BUILDING CONSTRUCTION I PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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HARSHINI .J
RAJ JHABARI

Counsel for petitioner

(Signature)

S. RAVEELKUMAR
M. HARIHARAN
D. NISHANSHIYA
VELANGANNI

Counsel for Respondant

(Signature)

ORDER

Counsel representing both the parties are present and stated that the matter has been settled between the parties. In this regard, they filed a joint memo of compromise specifying the terms of settlement and mode of payment, suggested and accepted by both the parties. The particulars of the post-dated cheques are also mentioned in the memo of compromise. The Joint memo of compromise is taken on record. In view of the joint memo of compromise entered into by both the parties, the matter is closed.


K Anantha Padmanabha Swamy
Member (Judicial)

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